

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 4613
ANSWERED ON 31ST MARCH, 2022**

BATTERY SWAPPING POLICY

**4613. SHRI SANGANNA AMARAPPA:
SHRI ANNASAHEB SHANKAR JOLLE:
SHRI B.Y. RAGHAVENDRA:
SHRI PRATHAP SIMHA:
DR. UMESH G. JADHAV:
SHRI S. MUNISWAMY:
SHRI L.S. TEJASVI SURYA:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to introduce a battery swapping policy for Electric Vehicles (EVs);**
- (b) if so, the details and the objectives thereof;**
- (c) the timeframe set for drafting and implementation of the said policy; and**
- (d) the measures being taken by the Government to ensure affordability of the battery packs?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) During the Union Budget 2022-2023, the Government has announced plans to introduce a Battery Swapping Policy and interoperability standards, as under:-

“Considering the constraint of space in urban areas for setting up charging stations at large scale, a battery swapping policy will be brought out and inter-operability standards will be formulated. The private sector will be encouraged to develop sustainable and innovative

business models for 'Battery or Energy as a Service'. This will improve efficiency in the EV ecosystem."

NITI Aayog is leading Battery Swapping Policy and Battery Swapping Standards with all relevant stakeholders. The Ministry of Road Transport and Highways, vide letter dated 12th August, 2020, has advised all States and Union Territories that vehicles without batteries can be sold and registered based on the type approval certificate issued by the Test Agency. It was further clarified that as per Central Motor Vehicle Rules (CMVR) 1989, there is no need to specify the Make/ Type or any other details of the Battery for the purpose of Registration.
